

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.138
Co.Appeal 30 of 2019

Proceedings under Section 59, 58(4) of Co.Act 2013

IN THE MATTER OF:

Shardadevi Boob

.....Applicant

V/s

Mishtann Foods Ltd

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Onkar Thakur, Ld. Adv. for Mr. Manoj Kumar Mishra,
Ld. Adv.

For the Respondent

: Mr. Nipun Singhvi, Ld. Adv. a.w. Mr. Vishal Dave, Ld.
Adv. and Ms. Pragati Tiwari, Ld. Adv.

ORDER

The matter is part heard.

The matter to appear for further consideration on 07.12.2022.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)